

**Group 'C' and 'D' posts for locals in BHEL**

263. SHRI MOHD. ALI KHAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has received any proposal to give reservation and preference to the locals for Group 'C' and 'D' posts in Bharat Heavy Electricals Limited (BHEL) instead of recruiting them on All India basis; and

(b) if so, the details thereof and the action taken so far?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) and (b) The demand for restricting recruitment of Artisans from the local candidates or for providing reservation to the locals was received by this department through BHEL in December, 2010. The matter was examined in consultation with the Department of Public Enterprises (DPE). It was observed that recruitment in the Central Public Sector Enterprises are governed by DPE guidelines that do not allow such facility for the locals. Therefore such a demand could not be agreed to.

**Restructuring of Scooter India Ltd.**

264. SHRI NARESH AGRAWAL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government plans to recapitalize and restructure Scooter India Ltd.;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) Yes Sir.

(b) A revival proposal for Scooters India limited (SIL), Lucknow with fund and non-fund based support of Rs. 90.38 crore and Rs. 111.58 crore respectively besides enhancement of superannuation age from 58 years to 60 years has been approved by the Government on 31st January, 2013.

(c) Not applicable.